Committee on VAISAKHA 10, 1885 (SAKA) Government Assurances

(ii) a copy each of the following papers under sub-rule (5) of rule 3 of the Air Corporations Rules, 1954:—

1.2877

- (a) Summary of Budget Estimates of Revenue and Expenditure of the Indian Airlines Corporation for the year 1963-64. [Placed in Library. See No. LT-1237/63].
- (b) Summary of Actuals for the year 1961-62, Budget Estimates and Revised Estimates for the year 1962-63 and Budget Estimates for the year 1963-64 under Capital, of the Indian Airlines Corporation. [Placed in Library. See No. LT-1238/ 63].
- (c) Summary of Budget Estimates of Revenue and Expenditure of the Air-India Corporation for the year 1963-64. [Placed in Library. See No. LT-1239/63].
- (d) Summary of Actuals for the year 1961-62, Budget Estimates and Revised Estimates for the year 1962-63 and Budget Estimates for the year 1963-64 under Capital, of the Air India Corporation. [Placed in Library. See No. LT-1240/63].

12.21 hrs.

COMMITTEE ON GOVERNMENT ASSURANCES

MINUTES OF THIRD SITTING

Shri Morarka (Jhunjhunu): I beg to lay on the Table the Minutes of the Third sitting of the Committee on Government Assurances held during the current Session.

499 (Ai) LSD-4.

ESTIMATES COMMITTEE MINUTES

Shri Dasappa (Bangalore): I beg to lay on the Table—

- (i) a copy each of the Minutes of sittings of the Estimates Committee relating to:
 - (a) Eleventh Report on the Ministry of Finance 'Department of Economic fairs)—Revision of the Jrm and Contents of the Demands for Grants:
 - (b) Thirty-third Report on the Ministry of Mines and Fuel—Coal Controller's Organisation, Coal Movement, Coal Board, Coal Washeries, Coal Council of India, etc.;
 - (c) Procedural and Miscellaneous matters:
- (ii) a copy each of the Minutes of Evidence given before the Sub-Committee of the Estimates Committee on Public Undertakings and minutes of the sittings of the Estimates Committee relating to the following Reports;
 - (a) Twenty-eighth Report on the Ministry of Mines and Fuel—Indian Oil Company Ltd.;
 - (b) Thirty-second Report on the Ministry of Mines and Fuel —National Coal Development Corporation Ltd.;
 - (c) Thirty-fourth Report on the Ministry of Mines and Fuel—Indian Refineries Ltd.; and
 - (d) Thirty-sixth Report on the Ministry of Finance—Industrial Finance Corporation of India.